

1	2	3	4	5
85	Vitamin B6	Roche/E. Merck, West Germany	1000	362,145
86	Theophylline	Boehringer Ingelheim Zentrale GmbH, West Germany	33000	2,941,275
87	Theophylline from		6000	450,088
88	Theophylline from China			
89	Androstanolone	Hess & Co., West Germany	100	790,839
90	Cortex Frangulae	"	11000	383/889

#### Special Tribunals for Rehabilitating Bonded Labour

817. SHRI SANTOSH KUMAR SAHU: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government of India are considering any proposals to set up special Tribunals in problem-prone areas for identifying and rehabilitating the bonded labour in various parts of the country; and

? (b) if so, the details regarding the scope and extent of their functioning with special reference to the child labour and their rehabilitation?

by formulators can be drawn.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):

(a) No, Sir.

(b) Does not arise.

#### Verification of Membership of Trade Unions

818. SHRI CHIMANBHAI MEHTA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) what are the criteria, rules and procedures for the verification of membership of various trade unions, federations as

ciations of the Public and Private Sector Undertakings, Government employees of the country;

(b) when the last verification was made of such membership;

(c) what are the details in this regard;

(d) when the fresh verification is likely to take place;

(e) whether Government contemplate any change in the verification rules and criteria; and

(f) if so, the details thereof and not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):

It is presumed that the question relates to the verification of membership of Central Trade Union Organisations

(a) to (f) Verification of membership of these Organisations as on 31st December, 1980 conducted on the basis of the procedure contained in the letter dated 6th October, 1981 (copy enclosed) has since been complied. [See Appendix CXXXI, Annexure No. 19]. The results are under finalisation. Preparations are under way for commencing the process of new verification of membership as on 31st

December, 1983. The Government have decided to consider in consultation with the Central Trade Unions whether the present verification procedure needs any refinement in the light of previous experience and in the light of various suggestions and recommendations made. This, of course, is subject to the condition that any substantive change will need a formal approval of the Indian Labour Conference. The Government have decided to convene a meeting of the representatives of the Central Trade Union Organisations in this regard.

#### Licences to produce Drugs

819. DR. JOSEPH LEON D'SOUZA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the names of the manufacturers who are licensed to produce Amoxicillin, Erythromycin and its salts, Doxycycline, Tetracycline, Oxytetracycline, Chloramphenicol Powder; and Palmitate, their licensed capacity, installed capacity, authority number and date and what is their production during the last three years, year-wise of each company of each drug;

(b) what is the stage of manufacture of each drug permitted to each manufacturer and from which stage they are producing;

(c) in how many cases, foreign technology has been allowed and what is the technical fee paid in each case;

(d) what is the investment in plant and machinery made by each manufacturer for each drug;

(e) whether it is a fact that most of the plants for these drugs are not fully utilised and if so, what are the reasons therefor; and

(f) what is the price fixed by his Ministry for each drug and at what price formulation prices are fixed?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (d) To the extent details

are available names of manufacturers licensed to produce Amoxicillin, Erythromycin, Doxycycline, Tetracycline, Oxytetracycline, Chloramphenicol Powder/Palmitate alongwith details of capacity, authority number, date, their production during the last 3 years, year-wise, stage of manufacture allowed/actual, foreign collaboration, investment in plant machinery, etc, are given in the statement. [See Appendix CXXXI, Annexure No. 20.]

(e) Production of these bulk drugs had been commensurate with the market demand.

(f) The prices of bulk drugs fixed by my Ministry are as under:

Name of the bulk drug	Price Rs.
1. Amoxycillin	2229.00
2. Erythromycin Estolate	1700.00
3. Erythromycin Stearate	1006.00
4. Doxycycline	5890.00
5. Tetracycline	801.49
6. Oxytetracycline	847.30
7. Chloramphenicol Powder	756.00
8. Chloramphenicol Palmitate	733.00

Formulation prices are also based on bulk drug prices indicated above.

#### High Price of Doxycycline

820. SHRI MIRZA IRSHADBAIG AI-YUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to the Starred Question 182 given in the Rajya Sabha on the 7th May, 1984 and state:

(a) whether it is a fact that instead of working out the magnitude of unintended benefits and collecting information from manufacturers of Doxycycline the prices of their formulations have been revised;

(b) whether it is a fact that Doxycycline is still being sold at a price of Rs. 4000/- per kg. and increase in prices have been allowed without verifying the purchase rate